

Annexure 7

Name of the Corporate debtor: M/s. Suryajyoti Spinning Mills Limited ; Date of commencement of liquidation: 18.04.2023 and appointment or amended on 30.06.2023 (Order made available on 03.07.2023); List of stakeholders as on :04.07.2024

List of other stakeholders, if any (other than financial creditors and operational creditors)

S No	Name of stakeholder	Category of stakeholders (preference shareholders/equity shareholders / partners others)	Identification No	Details of claims received	Details of claim admitted			Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes /No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
					Date of Receipt	Amount Claimed	Total amount of claim admitted									
1	Ayyappa Roller Flour Mills Ltd	preference shareholders	66	18.05.2023	23,70,66,667	236419608	Form G	NI, As per information available till date	No	0	2.45	0	-	6,47,059		
2	Suryajyoti Infotech Limited	preference shareholders	67	18.05.2023	11,40,99,079	0	Form G	NI, As per information available till date	No	0	-	0	-	11,40,99,079		
Sub Total					35,11,65,746	23,64,19,608				-	2.45		-	11,47,46,138		-